

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 44

Dated Guwahati, the 14th November, 2017

In supersession of all earlier orders in this regard, it is hereby directed that henceforth, both Interlocutory Application for condonation of delay and its main case is to be numbered / registered simultaneously and thereafter, together listed before the Hon'ble Court.

By Order,


Sd/-

REGISTRAR GENERAL

Memo No. HC. III-07/2015/ 5185-5205 /G dated, 14th November, 2017

Copy to :

1. The Registrar (Vigilance/Administration/Judicial), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
7. The President/ Secretary All Assam Lawyers' Association, Guwahati.
8. The President/ Secretary, Lawyers' Association, Guwahati.
9. The President/ Secretary, Lawyers' Association, Kohima.
10. The President/ Secretary, Lawyers' Association, Aizawl.
11. The President/ Secretary, Lawyers' Association, Itanagar.
12. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
13. The Joint Registrar (_____), Gauhati High Court, Guwahati.
14. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
15. The Asst. Registrar (_____), Gauhati High Court, Guwahati.
- ✓ 16. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
17. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial), Filing Section, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The Notice Board, Gauhati High Court, Guwahati.


14-11-17
REGISTRAR GENERAL